

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 58
TO BE ANSWERED ON THE 19TH DECEMBER, 2017

PRADHAN MANTRI FASAL BIMA YOJANA

*58. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) the details of the amount insured under the Pradhan Mantri Fasal Bima Yojana (PMFBY) so far, State/UT and year-wise;
- (b) whether some States have capped the insurance benefit of land at seven hectares and if so, the details thereof along with the reasons therefor;
- (c) the details of the loanee and non-loanee farmers who have availed benefit under PMFBY scheme, State/UT and year-wise; and
- (d) the total number of States which have opted for PMFBY scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â"ãè (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 58 DUE FOR REPLY ON 19TH DECEMBER, 2017.

(a): Pradhan Mantri Fasal Bima Yojana (PMFBY) has been under implementation in the country since Kharif 2016 season. State-wise details of the amount insured during 2016-17 (both Kharif 2016 and Rabi 2016-17) under PMFBY are given in **Annexure**.

(b): As per the scheme provisions, crop insurance is available to both loanee and non-loanee farmers from all categories including sharecroppers, tenants etc. irrespective of their land holding status. In Rajasthan during 2016-17, to benefit maximum number of farmers and to ensure judicious use of the subsidy, the State Government capped the premium subsidy towards all eligible farmers upto a maximum insured area of 7 hectares only for the notified crops in notified areas under the scheme. Farmers could however, insure their crops above 7 hectares also by paying full premium. From Kharif 2017 season, the said limit has been removed.

(c) & (d): 26 States and Union Territories implemented the scheme during 2016-17. State-wise details of loanee and non-loanee farmer applicants who availed benefit of PMFBY during 2016-17 (both Kharif 2016 and Rabi 2016-17) are **annexed**.

Annexure**State-wise details of Loanee and Non-loanee farmers insured and sum insured during 2016-17 (both Kharif and Rabi seasons) under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS)**

Sl. No.	State / UT	No. of Farmers Insured			Sum Insured
		Loanee	Non-Loanee	TOTAL	Rs. Lakh
1	Andhra Pradesh	1637962	133660	1771622	1019807.78
2	Andaman & Nicobar Islands	324	0	324	46.84
3	Assam	60229	36	60265	23559.43
4	Bihar	2672627	40551	2713178	1172428.36
5	Chhattisgarh	1352433	196731	1549164	726900.19
6	Goa	757	0	757	579.82
7	Gujarat	1970405	4685	1975090	1232288.84
8	Haryana	1332922	3062	1335984	1178293.97
9	Himachal Pradesh	318355	60713	379068	89807.84
10	Jharkhand	200855	677204	878059	201049.49
11	Karnataka	1561715	1359743	2921458	1128805.12
12	Kerala	53212	24193	77405	33247.68
13	Madhya Pradesh	6394845	502879	6897724	3522827.23
14	Maharashtra	4093599	7917094	12010693	2462359.08
15	Manipur	5928	2438	8366	3693.96
16	Meghalaya	89	0	89	47.13
17	Orissa	1787506	32616	1820122	726170.12
18	Puducherry	44	8493	8537	3398.78
19	Rajasthan	9283835	771	9284606	1718158.23
20	Sikkim	0	574	574	45.93
21	Tamil Nadu	328505	1117575	1446080	626800.30
22	Telangana	905191	72239	977430	550484.89
23	Tripura	3179	9349	12528	2957.70
24	Uttar Pradesh	6553280	17109	6570389	2464105.95
25	Uttarakhand	228916	32657	261573	92139.49
26	West Bengal	2789072	1346120	4135192	1234547.59
	TOTAL	43535785	13560492	57096277	20214551.74